## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 356/2017 in C.P. No. 71/441/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

Name of the Company:

Touchwood Weavers Pvt. Ltd.

V.

ROC, Gujarat.

Section of the Companies Act: Section 441 r/w 99 and 96 of the Companies Act,

<u>2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. DITTREM R-DAVE

PCS

Apricant

1

2

## <u>ORDER</u>

Learned PCS Mr. Dhiren Dave present for Applicant. None present for ROC in IA 356/2017.

Applicant is directed to issue notice to Respondent company and ROC and shall file proof of service.

List the matter on 18.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of December, 2017.